

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5809  
ANSWERED ON:02.05.2003  
INCLUSION IN ST LIST  
CHANDRA BHUSHAN SINGH

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether the Government had received many representations from State Governments and other organizations to include various Tribal communities in the list of Scheduled Tribe;
- (b) if so, the details thereof, State-wise and Caste-wise;
- (c) the reaction of the Government thereto; and
- (d) the steps taken/being taken by the Union Government to include such communities in the list of ST.?

**Answer**

THE MINISTER OF TRIBAL AFFAIRS {SHRI JUAL ORAM):

- (a) Yes, Sir.
- (b) A statement is enclosed.
- (c) and (d) 142 modifications in the list of Scheduled Tribes of 20 States have already been carried out vide the Scheduled Castes and Scheduled Tribes Orders (Amendment) Act, 2002 and the remaining proposals have been processed as per the modalities approved for deciding such claims.